

achievement that the inflation has been cut down from 20 per cent to 7.5 per cent, the prices are still rising. I am sure the Minister of Parliamentary Affairs and other Ministers know about it. What is the position today? Last year, the urea, the fertiliser which was being sold at Rs. 50-60 per bag, this year, it is being sold at Rs. 125 per bag last year, the RAP which was being sold at Rs. 125 per bag. This year, it is being sold at Rs. 188 per bag. Now the prices of onions have gone upto Rs. 7 or Rs. 8 per kg. The price of every essential commodity is increasing. I want to know whether there is any proposal to tackle this question effectively.

Lastly, Delhi University teachers are agitating. Two colleges were closed. Tula Ram College was closed for two years. Ramjas College was closed for many days. Their genuine grievances are about their revision of pay scales, housing facilities, medical facilities, etc. Some of the teachers have not been paid their salary for two years. There is a serious apprehension that more colleges in Delhi will be closed if the Government does not intervene and find a satisfactory solution. I think these are my questions which should be considered.

**SHRI BHISHMA NARAIN SINGH:** I am grateful to him for his valuable suggestions. I take them as suggestions. As you know, this is the Report of the Business Advisory Committee. I can only assure him that I will bring to the notice of the Business Advisory Committee all the points raised by him. I would request him to withdraw his motion. (*Interruptions*) No, he is not a member, but definitely I will bring to the notice of the Business Advisory Committee all the points raised by him. I would request him to withdraw his substitute motion and let the recommendations of the Business Advisory Committee be passed unanimously.

**SHRI CHANDRAJIT YADAV:** I know the Minister of Parliamentary Affairs has to place it before the House. That is all right.

**MR. DEPUTY-SPEAKER:** Therefore, I need not put it to the vote of the House. Has he the leave of the House to withdraw it?

**SEVERAL HON. MEMBERS:** Yes.  
*The Substitute Motion was, by leave, withdrawn.*

**MR. DEPUTY SPEAKER:** The question is:

"That this House do agree with the Twenty-first Report of the Business Advisory Committee presented to the House on the 24th November, 1981."

*The motion was adopted.*

**MR. DEPUTY SPEAKER:** The House stands adjourned to meet at 2.30 P.M. after lunch.

13.24 hrs.

*The Lok Sabha then adjourned for Lunch till thirty minutes past Fourteen of the Clock.*

14.32 hrs.

*The Lok Sabha re-assembled after Lunch at thirty-two minutes past Fourteen of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair]

**MATTERS UNDER RULE 377**

(i) ALLOCATION OF MORE FUNDS FOR ROAD COMMUNICATIONS IN ORISSA.

**SHRI RASABEHARI BEHERA** (Kalahandi): The emotional integration of Orissa and economic development of the State suffered mostly due to lack of direct communication between district headquarters and nearby States. It is an undisputed fact that road communication is an important need for socio-economic development of a State.

Against an all India average of 16 K.Ms surface roads per hundred square K.M. of area, Orissa has only 8.60 K.Ms. roads, and also only 61 K.M. of surface roads against an all-India average of 90 K.M. per lakh

[Shri Rasabehari Behera]

of population. Certain parts of the State, mainly Kalahandi District and Phulbani District suffer from isolation from the mainstream due to lack of communications and geographical remoteness.

Due to inadequate Plan allocations it was not possible to complete even the on-going works of the Fourth Plan. Unless adequate funds are allocated during the remaining period of the Sixth Plan, it would not be possible on the part of the State to achieve all India average of road communication.

According to the recent policy of Government all the villages having a population of 1500 and above and half of the villages within the population range of 1000 to 1500 are to be connected with all-weather roads.

Considering all aspects and the need for rapid development of a backward State, which mostly predominantly tribal and a backward region, I urge upon the Government of India to allocate more funds for road communications in Orissa.

(ii) REPORTED DECISION TO CLOSE DOWN THE CENTRAL FISHERIES CORPORATION

SHRI SOMNATH CHATTERJEE (Jadavpur): It is learnt with grave concern that the Central Government has decided to close down the Central Fisheries Corporation which will throw a very large number of employees out of employment and they will have no alternative but to face total starvation. The previous Government had arbitrarily decided in 1978 to disband the Central Fisheries Corporation but in view of the several representations made, the Central Government decided to reconsider the matter of revival of the Corporation with a new scheme. Although there was a proposal to provide alternative employment to the employees since 1979 only 73 out of 460 employees have so far been provided employment elsewhere, while the fate of the

others remain totally uncertain and now appears to be completely bleak. So far, the regular employees have been receiving a meagre consolidated amount while the casual employees numbering about 120 have not been getting any pay or emoluments whatsoever. In view of the seriousness of the problem, I urge upon the government to keep its unfortunate decision to close down the Organisation in abeyance until all the employees are absorbed in alternate employment. I request the Government to take immediate decision in the matter to save the employees and their families from total ruin and starvation.

AN HON. MEMBER. It is an important statement.

MR. DEPUTY-SPEAKER: All statements made here are important.

SHRI SOMNATH CHATTERJEE: Kindly direct them to treat these issues with that seriousness.

(iii) Problem of seepage water in areas bordering Sarda Project Canal in Uttar Pradesh.

श्री राम लाल राही (मिसरिख) :  
उपाध्यक्ष महोदय मैं नियम 377 के  
निहत अक्विलम्बनीय लोमहत्व के प्रश्न  
की ओर मंत्री महोदय का ध्यान आकर्षित  
करना चाहता हूँ :

कृषि प्रधान भारत देश के सबसे  
बड़े आबादी वाले प्रान्त उत्तर प्रदेश के  
उत्तरी भाग में सिंचाई सुविधाओं को  
सुनिश्चित करने के लिए केन्द्रीय सरकार  
द्वारा अनुमोदित उत्तर प्रदेश सरकार ने  
गारदा सहायक परियोजना के अन्तर्गत  
एक विशाल नहर का निर्माण कराया  
है। जब इस नहर का निर्माण कार्य  
आरम्भ किया गया तो उत्तर प्रदेश के  
लखीमपूर, सीतापुर, बाराबंकी, प्रतापगढ़,  
रायबरेली आदि अनेक जनपदों को जो  
इस नदी की सिंचाई सीमा क्षेत्र के  
अन्तर्गत आते थे, के छोटे-बड़े सभी कृषकों